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(LSIs) chips that go into such computers and has started sub-contracting some subsystems. The manufacture of these microcomputers will be progressively indigenised.

Department of Electronics is also formulating specifications (including safety) for quality and reliability of indigenous microcomputer system including those required for educational purposes. It is working out a package of production and test equipment for the manufacture of these computers.

## Killing of Indian workers in Beirut

2716.SHRI CHATURANAN MISHRA; Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware that three Indian factory workers were found shot dead on 29lh July, 1985 on a rubbish dump near the coast in Beirut's Muslim Controlled southern suburbs;
- (b) whether any steps have been taken by Government to find out the names of the dead:
- (c) whether local police of Beirut has investigated into the matter; and
  - (d) if so, what are the results thereof?'

THE MINISTER OF STATE IN THE ' MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes Sir. According to the information received from the Embassy of India, Beirut' a group of six Indian nationals and one Pakistani national, when they were sleeping in their room near their place of work on Tawhita on the night of 28th July, 1985 close to camp Bourjal-Brajneh, were forcibly taken by some masked armed men to a lonely spot near AI-Quazi, about two kilometers from Tawhita and were fired upon. Five of the Indian na-(ionafs died and the remaining one Indian and one Pakistani national were injured in the-incident.

(b) The Embassy of India, Beirut, have ascertained the names and addresses of the deceased and have informed their next of kin in India about their death.

- (c) The local police have registered a case and are investigating the crime.
- (d) The police report is awaited and the Embassy is pursuing the Case.

## Regional passport offices in Lucknow and **Bareilly**

- 2717. SHRI HASHIM RA2A ABIDI ALLAHABADI: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Regional Passport Offices at Bareilly and Luck-now are delaying the issuance of passports;
- (b) what is the normal time taken for issuing passports and what are the reasons for the delay in the issuing of passports by these regional offices: and
- (c) the number of passport applications pending since 1st January, 1985 in Luck-now and Bareilly Region and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) No Sir. Passports are being issued in five to seven working days on receipt of both clear reports from the State CID and Head Quarters and District Police authorities.

- (b) Normally it takes upto 4 months for issue of Passports in Lucknow and Bareilly Passport Offices. It is now essential to oWain security and identity reports from the police in respect of each Passport applicant before the Passport can be issued. Main reason for delay in issue of passports is late receipt of such reports from the police.
- (c) The number of Passport arrears as on 1-8-85 in respect of Passport Office, Lucknow and Bareilly are given below:---<

Lucknow-12,054

Bareilly-23,858

The reason for pendency is mainly attributable to non-receipt of Police clearance reports from Stfte CID and District Police

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Number of Passports issued by Passport Office Lucknow in July, 1985 is 2820 as against 2132 in June, 1985.

Number of passports issued by Passport Office Bareilly in July, 1985 is 5530 as against 4340 in June, 1985.

## ग्रातंकवाद का मकाबला करने के लिए पुलिस बलों में सुधार किया जाना

2718. श्री जगदम्बी प्रसाद यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे

- (क) क्या यह सच है कि 3 ग्रगस्त को हैदराबाद में शिवरामपल्ली में बल्लभ-भाई पुलिस ग्रकादमो में भाषण देते समय प्रधान मंत्री ने यह टिप्पणी की थी कि ग्रातंकवाद के खतरे का मकाबला करने के लिये पुलिस द्वारा अपनाये जा रहे परम्परागत तरीके पर्याप्त नहीं है ; ग्रीर
- (ख) यदि हां, तो पुलिस बलों को **ग्राधनिक** बनाने के लिये सरकार क्या कदम उठाने का विचार रखती है ?

गह मंत्रालय में राज्य मंत्री (श्रीमती राम द्लारी सिन्हा): (क) जी हां,श्रीमान।

(ख) यद्यपि संविधान के ब्रधीन "पुलिस ग्रौर विधि व्यवस्था'' राज्य के विषय हैं, तथापि केन्द्र सरकार राज्य पूलिस बलों के ग्राधनिकीकरण की योजना के ग्रधीन राज्यों को उनके पुलिस बलों का ग्राधनिकी-करण करने के लिए धनराणि प्रदान कर रही है।

विशेष प्रशिक्षण पाठयकम तैयार किये गये हैं ग्रीर राज्य पुलिस बलों के लिए ग्रायोजित किये जाते हैं ताकि उन्हें ग्रातंकवाद रोकने की तकनीक में प्रशिक्षण दिया जा सके।

लेथार्जी इन दि इंडियत एम्बैसीज एवराड

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to Questions

2719. श्री जगदम्बी प्रसाद यादव : क्या प्रधान मंत्री यह बताने की ६पा करेंगे

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- (क) क्या सरकार का ध्यान 4 ग्रगस्त, 1985 के "द्रिब्यून" में प्रकाशित "मिनिस्ट्री श्राफ एक्सटर्नल ग्रफेयर्स कनसर्न्ड अोवर दि लेथार्जी आफ आवर एम्बेसीज शीर्षक के अन्तर्गत प्रकाशित समाचार की म्रोर दिलाया गया है ;
- (ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ; ग्रौर

(ग) सरकार इस मामले में क्या उपचारी उपाय करने का विचार रखती THE STEEL STEELS TO SHE

मंत्री बिदेश संत्रालय में खाल) : खुशींद ग्रालम से प्रकाशित (寄) चंडीगढ़ टिब्यन" के 4 अगस्त, 1985 के इस अंक में इस प्रकार का कोई समाचार नहीं छपा है।

- (ख) प्रश्न नहीं उठता । <sup>कि क क्रिक</sup>ः
- (ग) विदेशों में स्थित हमारे मिशनों के कार्य-संचालन के मुख्यालय द्वारा निरन्तर समीक्षा की जाती है । ग्रावधिक रुप से निरीक्षण दल विभिन्न मिशनों का दौरा करते हैं ताकि उनके कार्य निष्पादन का "मौके पर " निरीक्षण श्रौर मृल्यांकन कियाजा सके ।

Orders sanctioning the increase in wi freedom fighters' pension

2720. SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government have passed the orders of the freedom fighters' pension